ITEM NO.17

COURT NO.4

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1440/2020

VISHAL PATHAK @ ASIT CHATURVEDI

Petitioner(s)

Respondent(s)

VERSUS

UNION OF INDIA & ORS.

Date : 03-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. H. K. Chaturvedi, AOR

For Respondent(s) Mr. Sachin Patil, AOR

Ms. Archana Pathak Dave, Adv Ms. Deepanwita Priyanka, AOR

Mr. Manish Kumar, AOR

Mr. Alok Sangwan, Sr. AAG
Mr. Sumit Kumar Sharma, Adv.
Mr. Anurag Kulharia, Adv.
Mr. Nupoor Singhal, Adv.
Mr. Sandeep, Adv.
Mr. Apoorv Yadav, Adv.
Mr. Vipul Dahiya, Adv.

UPON hearing the counsel the Court made the following O R D E R As prayed, matter is adjourned. List after eight weeks. In the meantime, pleadings be completed.

(NEELAM GULATI) ASTT. REGISTRAR-cum-PS (KAMLESH RAWAT) COURT MASTER (NSH)